

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 733 OF 2018 IN
DFR NO. 1480 OF 2018

Dated: 04th September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Madhya Pradesh Power Management Company Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ashish Anand Bernard
Mr. Paramhans

Counsel for the Respondent(s) : --

ORDER
(IA NO. 733 OF 2018)
(FOR DELAY IN FILING THE APPEAL & REVIEW ORDER)

Learned counsel, Mr. Ashish Anand Bernard, appearing for the Appellant prays for another one week time to file affidavit of service in this matter.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

Another one week time is granted to the learned counsel appearing for the Appellant to file affidavit of service in this matter, as requested. He may file the same by 10.09.2018 in the Registry.

List the matter on **11.09.2018**, as requested.

(S. D. Dubey)
Technical Member

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(Justice N. K. Patil)
Judicial Member